

by coming out and saying that it was not correct?

**Mr. Speaker:** The Budget session is approaching.

**Shri Hem Barua:** May I know, when the Nepalese Government asked for permission to fly these planes over India, whether our Government had asked from the Nepalese Government if these planes were carrying Chinese or not. If the Government knew that they were carrying Chinese nationals and yet they gave permission to them, are we to understand that the Government have reconciled themselves to the flying of Chinese nationals over our territory?

**Shrimati Lakshmi Menon:** The first plane was flown in May, 1962; the second was flown in 1963 and the third one later. The permission of our authorities was sought for each flight and it was accorded. There is no mystery about these flights. It is also clear that at the time of their transit across India, the aircraft belonged to the Nepal Government. They cannot, therefore, be described as Chinese aircraft. In the first aircraft, there was an Indian Navigator and in the others they had Nepalese and Australian personnel.

**Mr. Speaker:** There were no Chinese?

**Shrimati Lakshmi Menon:** No, Sir.

**Shri Kashi Ram Gupta:** Why were the planes sent to Dacca? Was there no direct route to Kathmandu?

**Shrimati Lakshmi Menon:** Evidently, this is the usual route that the planes take.

**Shri Surendranath Dwivedy:** Is it not a fact that under the rules the Indian Navigator should have gone in all the three planes, whereas, as the Minister has admitted, in the first plane only the Indian Navigator was there. May I know why in the rest of the two planes, no Indian navigator accompanied the planes?

**Shrimati Lakshmi Menon:** It was purely for the Nepalese Government as to what kind of Navigators they must have.

**Shri Hari Vishnu Kamath:** Is the Government aware that since the last winter debacle on the Himalayan frontier, Nepal has drawn closer to China and since then men and machinery have been arriving in plane-loads from China to Kathmandu ostensibly for road building and some other developmental projects but really for more sinister purposes directed against India and, if so, whether Government has taken notice of this fact that men and machinery coming from China have sinister designs against India?

**Mr. Speaker:** The hon. Member should not put the question in such a manner.

श्री विश्वाम प्रसाद : यह खबर भ्रमस्त में छपी थी। मैं जानना चाहता हूँ कि क्या सरकार अब से इस बात के लिये काशस रहेगी कि इस तरह की खबरें अगर छपा करें तो देश में जो भिसभ्रंडरस्टैंडिंग फैलती है, उसको दूर करने की कोशिश की जाए ?

श्री अध्यक्ष महोदय : इस पर ख्याल किया जाएगा।

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WRITTEN ANSWER TO  
QUESTIONS

Viva Voce in Secondary School  
Examination

\*647. { Shri Yamuna Prasad Mandal;  
Shri Sidheshwar Prasad;  
Shri P. R. Chakraverti;  
Shri D. C. Sharma:

Will the Minister of Education be pleased to state:

(a) whether the State Secondary Education authorities have been

requested to re-examine the 'curricula' and consider the feasibility of viva voce as part of the secondary school examination; and

(b) if so, the reaction of the State Government Education Ministers and other State authorities?

**The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran):** (a) No formal request as such has been sent to the State Governments; but, in a recent Conference of the Chairmen and Secretaries of the Boards of Secondary Education, Education Minister drew attention to the possibility of introducing viva voce in the secondary school examination.

(b) These reactions have not been received in the Government of India.

**Finds at Pandu Raja's Dhibi Burdwan**

**\*648. Shri H. N. Mukerjee:** Will the Minister of Education be pleased to state:

(a) whether his attention has been drawn to press reports of the discovery of Cretan scripts and pictographs on proto-historic stone seals found at Pandu Raja's Dhibi in Burdwan (West Bengal); and

(b) if so, the significance of such finds in relation to Indian historical development?

**The Deputy Minister in the Ministry of Education (Dr. M. M. Das):** (a) Yes, Sir.

(b) The excavations are being carried out by the Government of West Bengal. The authenticity of the interpretation given to the finds has yet to be established.

**Personality Test in All India Services Examination**

**\*650.** { Shri Yashpal Singh;  
Shri Sarjoo Pandey;  
Shri D. C. Sharma.

Will the Minister of Home Affairs be pleased to refer to the reply given

to Starred Question No. 484 on the 4th September, 1963 and state:

(a) whether any final decision has been taken in the matter of reduction of marks for personality test for All India Services Examination; and

(b) if so, the nature thereof?

**The Minister of Home Affairs (Shri Nanda):** (a) and (b). A statement is laid on the Table of the House. [*Placed in Library. See No. LT-2168/63.*]

**Conversion of Oil Companies into Rupee Companies**

{ Shri Ramachandra Ulaka;  
Shri N. R. Laskar;  
Shri Dhuleshwar Meena;  
**\*651.** Shrimati Savitri Nigam;  
Shri Morarka;  
Shri Ravindra Varma;

Will the Minister of Petroleum and Chemicals be pleased to refer to the reply given to Starred Question No. 197 on the 21st August, 1963 and state:

(a) whether the tentative proposals of conversion of distributing companies into Rupee Companies, made by ESSO, Burmah-Shell and Caltex Oil Companies have since been examined; and

(b) if so, the result thereof?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):** (a) and (b). The tentative proposals made by Esso, Burmah-Shell and Caltex Oil Companies are still under examination.

**Meeting of Council for Secondary Education**

{ Shri P. C. Borooah;  
Shri H. C. Soy;  
Shri Sidheshwar Prasad;  
**\*652.** { Shri Maheswar Naik;  
Shrimati Jyotsna Chanda;  
Shri Vasudevan Nair;  
Shri Dhaon;